



सत्यमेव जयते

सीमा-शुल्क आयुक्तालय (निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाई कार्गो निर्यात, नवीन सीमा शुल्क भवन, निकट इ° गा° अ° हवाई अड्डा, नई दिल्ली-११००३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

F. no. GEN/TECH/PN/3/2023

Dated: 09.02.2023

Public Notice No. 05/2023

DIN: 20230274NG000000AC8A

Subject: Integration of ECCS with IDPMS/EDPMS of RBI-reg.

Attention of trade and all concerned is invited to the Public Notice:

2. The Advisory No. 03 /SYS/WZU/2023 dated 01.02.2023 has been issued by DG (Systems), Mumbai in continuance to earlier Advisory No. 05/SYS/WZU/2021 dated 20.07.2021, Advisory No. 06/SYS/WZU/2021 dated 26.07.2021, Advisory No. 08/SYS/WZU/2021 dated 17.09.2021 and Advisory No. 05/SYS/WZU/2022 dated 30.03.2022 on the above mentioned subject.

3. The Express Cargo Clearance System (ECCS) has been integrated with IDPMS/EDPMS of RBI. The data in respect of commercial courier import/export, with validated AD code, is transmitted to IDPMS / EDPMS modules of RBI on daily basis, through an auto upload utility through ICEGATE portal.

4. As a trade facilitation and to make transmission status visible to stakeholders, a utility has been developed and available over ECCS Mobility link <https://eccsmobility.cbic.gov.in/eicimobility/>. The stakeholders may view transmission status of a CBE/CSB from ECCS to IDPMS/EDPMS of RBI by providing HAWB number and Authorized Courier name. (refer advisory no 01/SYS/WZU/2023 dated 27.01.2023).

5. It has been observed that that some of the CBEs were not transmitted to RBI - IDPMS or rejected by RBI. It was found that during filing of CBEs, there were some inadvertent mistakes/ omissions committed by authorized couriers, which were resulting in these errors. Some major errors which are hindering smooth flow of data from ECCS to IDPMS/EDPMS of RBI are enumerated below for information:

| S. No. | Error | Analysis of the error |
|--------|-------------------------------------|--|
| 1 | Non-Transmission of CBE data to RBI | For transmission of CBE data to RBI, the following 3 fields are mandatory:- i. Valid 7 digit AD code ii. Invoice Number iii. Govt./Non-Govt. type in CBE-XIII and Category of importer in CBE-XIV |
| 2 | Non-Transmission of CSB data to RBI | For transmission of CSB data to RBI, the following 3 fields are mandatory:- i. Valid 7 digit AD code ii. Exporter Bank Account number iii. Govt./Non-Govt. entity |
| 3 | AD code | First 7-digits of AD code, as registered in ICEGATE portal should be entered at the time of filing of CBE/CSB for transmission of data to RBI. |
| 4 | Discount Amount and | This error is coming due to incomplete data entry by |

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| | Discount Currency errors | authorized couriers. The discount amount is getting filled but corresponding discount currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of discount amount and discount currency or keep both fields blank, as applicable. |
| 5 | Insurance Amount and Insurance Currency errors | This error is coming due to incomplete data entry by authorized couriers. The insurance amount is getting filled but corresponding insurance currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of insurance amount and insurance currency or keep both fields blank, as applicable. |
| 6 | Freight Amount and Freight Currency errors | This error is coming due to incomplete data entry by authorized couriers. The freight amount is getting filled but corresponding freight currency is kept as blank or vice-versa. Either authorized couriers have to enter both data fields of freight amount and freight currency or keep both fields blank, as applicable. |

6. Further, it may be noted that the currency code has to be mandatorily entered even if the corresponding amount is zero. Conversely, if the freight/insurance/discount amount is left blank, the currency code should not be entered. Also, in case a CBE has multiple invoices, invoice number has to be mandatorily entered against each invoice.

7. The authorized couriers are advised to be vigilant, while filing CBE/CSB to avoid above errors. In case one or more of these errors were found in CSB/CBE, the same can be rectified by way of amendment of corresponding CSB/CBE in ECCS by the concerned authorized courier.

8. In spite of adhering to the above-mentioned guidelines, in case the CBEs/CSBs are still not reflecting in IDPMS/EDPMS of RBI, the stakeholders are requested to contact RBI in this regard at the email ID: idpmssupport@rbi.org.in or edpmssupportngp@rbi.org.in or fedcotrade@rbi.org.in or IDPMS Tech. Support at Ph: 0712-2806-719.

Signed by Sanjay Bansal

Date: 09-02-2023 14:01:29

(Sanjay Bansal)
Commissioner

Copy to:-

1. Chief Commissioner of Customs (DZ), New Customs House, New Delhi.
2. Additional/Joint Commissioner of Custom, ACC Export, General / ACC-Import / ICD: TKD -Import/Export/ PPG-Import/ Export, New Delhi.
3. Deputy / Assistant Commissioner of Customs, Review, ACC Export, Review for necessary compliance.
4. All Deputy / Assistant Commissioner of Customs, ACC Export. New Delhi.
5. The President, Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension, DDA shopping complex, New Delhi-110055.
6. DC/AC (EDI), New Custom House, New Delhi with a request to upload the same on the Departmental/Customs website: www.delhicustoms.gov.in under intimation to this office.
7. Deputy Commissioner of Customs, New Courier Terminal, New Delhi, with the direction to bring it to the notice of all the authorized Couriers working at New Courier Terminal, New Delhi.
8. The Delhi International Airport Ltd., IGI Airport, Cargo Terminal, New Delhi.

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9. Notice Board, New Custom House/New Courier Terminal, New Delhi.
10. Guard File.



**Assistant Commissioner (Tech.)
ACC Export.**